

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

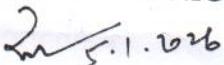
No. 6 /Confdl./2026
II-2-35/2002

Bilaspur, dated 06/01/2026

In exercise of the powers conferred by Article 227 of the Constitution of India read with Section 23 of the Chhattisgarh Civil Courts Act, 1958 (No. 19 of 1958), the High Court of Chhattisgarh with the prior approval of the Governor of Chhattisgarh State, hereby, substitutes sub-rule (2) of Rule 594 of Chapter XXX of the Chhattisgarh Civil Court Rules, 1961 as under:-

"(2) The Lady Judicial Officers of Higher Judicial Service as well as Lower Judicial Service shall wear plain white/cream/grey saree with white blouse or plain white salwar with white kameez, along with black coat, white band and black gown."

BY ORDER OF THE HIGH COURT



(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL

No. 7 /Confdl./2026
II-2-35/2002

Bilaspur, dated 06/01/2026

Copy forwarded to: -

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

(18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.

(19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.

(20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

(21) Principal District & Sessions Judge, Balod/ Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bilaspur/ Bemetara/ Bastar (Jagdalpur)/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Koria (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Raigarh/ Surajpur/ Surguja (Ambikapur) /Uttar Bastar (Kanker) for information.

(22) Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Janjgir-Champa/ Raipur for information.

(23) Judge, Family Court, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/Dakshin Bastar (Dantewara)/ Dhamtari/ Jashpur/ Kawardha/ Kanker/ Kondagaon/ Korba/ Mungeli/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur) for information.

(24) Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Koriya (Baikunthpur)/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja for information.

(25) Judge, Commercial Court, (District Level) Sector 19, Kotara Bhantha, New Raipur for information and compliance.

(26) Additional Registrar (Judicial/Admn./Classification/Copying/Confidential/Works), High Court of Chhattisgarh, Bilaspur for information.

(27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.

(28) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.

(29) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.

(30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

(31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL